

**Title:** Introduction of the Rapid Action Force Bill, 2001.

**15.40 hrs.**

SHRI IQBAL AHMED SARADGI (GULBARGA): I beg to move for leave to introduce a Bill to provide for constitution of a Rapid Action Force to control communal riots in the country and for matters connected therewith or incidental thereto.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill to provide for constitution of a Rapid Action Force to control communal riots in the country and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI IQBAL AHMED SARADGI : I introduce the Bill.

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